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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 128/17 in CP No.48 / 2017		For CoD	441	Kemwell Biopharma Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Uday Shankar Aste Petitioner
9482848179

Deliperide

The matter is listed today for hearing on IA No.128/2017. It is contended that there was a delay of 15 days for uploading the order of this Tribunal to be submitted to the ROC as the ground for the delay.

We are satisfied that there is a ground to condone the delay. IA No.128/2017 is allowed. Delay is condoned vide separate orders.

MEMBER (J)

MEMBER (T)